

Government of India
Ministry of Development of North Eastern Region

RAJYA SABHA

UNSTARRED QUESTION No. 526

To be answered on

Thursday, July 23, 2026/ 1 Shravana, 1948 (Saka)

QUESTION

Progress of implementation of PM-DevINE

526 # **Shri Amar Pal Maurya:**

Shri Ramrao Sakharam Wadkute:

Will the Minister of **Development of North Eastern Region** be pleased to state:

- (a) the progress made under the Prime Minister's Development Initiative for North East Region (PM-DevINE), including the projects approved, completed and under implementation, State-wise;
- (b) the funds allocated, released and utilised under the scheme during financial year 2025-26 and funds allocated and released for financial year 2026-27;
- (c) whether any new projects have been approved under PM-DevINE and if so, the details thereof, and
- (d) the measures taken to ensure timely implementation and outcome-based monitoring of projects under the scheme?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region

[Dr. Sukanta Majumdar]

(a) to (c) Since inception of the Scheme in October 2022, a total of 53 projects worth Rs.6501.79 crore have been sanctioned under the Prime Minister's Development Initiative for North East Region (PM-DevINE) upto 30.6.2026. Out of these, 4 projects worth Rs.344.01 crore have been completed. State-wise details are at **Annexure**.

The details of funds allocated and expenditure incurred under the Scheme during financial year 2025-26 and 2026-27 are as under:

(Rs. in crore)

S. No.	Financial Year	Allocation	Utilization
1	2025-26	1454.22 (RE)	1422.96
2	2026-27	2300 (BE)	778.91 (Released upto 30.06.2026)

(d) The Ministry monitors the implementation of PM-DevINE projects through periodic review meetings with the State Governments and implementing agencies, monitoring through a Dashboard using geo-tagged & time-stamped photographs, field inspections and site visits by officers of the Ministry/North Eastern Council/Field Technical Support Units (FTSU)/Project Quality Monitors (PQM)/Third Party Technical Inspection (TPTI) agencies, etc.

Through these reviews, the bottlenecks in implementation, if any, are identified and the State Govts./ Implementing Agencies are advised to strengthen project monitoring, expedite execution, ensure timely utilisation of funds and adhere to the implementation schedule.

Annexure referred to in reply to Parts (a) to (c) of Rajya Sabha Unstarred Question No. 526 for answer on 23.07.2026 regarding “Progress of implementation of PM-DevINE”

(As on 30.06.2026)

S. No.	State	Total No of Projects Sanctioned	Total Sanctioned Cost of the Project (Amount in Rs. cr)	Total Released till 30.06.2026 (Amount in Rs. cr)	No. of Projects Completed
1	Arunachal Pradesh	6	832.80	214.31	-
2	Assam	4	1402.50	745.53	-
3	Manipur	7	561.00	279.78	-
4	Meghalaya	7	773.90	339.99	-
5	Mizoram	2	595.24	236.29	-
6	Nagaland	7	552.83	307.12	-
7	Sikkim	5	561.11	437.99	3
8	Tripura	6	619.18	310.43	-
9	Central Agency	9	603.23	214.71	1
	Total	53	6501.79	3086.17	4
